

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 259 OF 2018 &
IA NOS. 656 & 657 OF 2018

Dated: 19th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Manchukonda Agrotech Pvt. Ltd.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Gautam Kumar
Ms. Prerna Singh

ORDER

Learned counsel, Mr. Gautam Kumar, appearing for the Appellant submitted that, a short adjournment in the matter may kindly be granted on the ground that learned counsel leading in the matter is in some personal difficulty today to appear in the matter.

Submission made by the learned counsel appearing for the Appellant, as stated supra, is placed on record.

List this matter on **03.10.2014**, as requested.

(S. D. Dubey)
Technical Member

vt/vg

(Justice N. K. Patil)
Judicial Member